

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/164/2021
NAME OF THE COMPANY	Pioneer Gas Power Ltd
NAME OF THE PETITIONER(S)	IFCI Ltd
NAME OF THE RESPONDENT(S)	Pioneer Gas Power Ltd
UNDER SECTION	7 of IBC

ORDER

Mr. Praveen Jain, Learned Counsel for the Financial Creditor appeared.

It is stated that he could not be present, while the matter was called and due to connectivity issue, further submitted that the petitioner is ready in this matter.

The matter is adjourned to 21.12.2022.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL